

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

19. C.P.(IB)-962(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.04.2021**

NAME OF THE PARTIES: Sai Infraequipments Private Limited

V/s

Capacit Infra Projects Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing (VC).

Mr. Madhusudhana Reddy, counsel for the petitioner and Mr. Dhruva Gandhi, counsel for the respondent are present. Vakalatnama and reply is filed by respondent. petitioner failed to file their rejoinder as directed in the earlier order. Petitioner's right to filed rejoinder stands forfeited. List this matter on 06.05.2021 for final hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)